

Annexure - 4

Name of the Corporate Debtor : - VGS Realty Construction Private Limited

Date of commencement of CIRP - 21st August, 2024

List of creditors as on - 10.09.2024

List of unsecured Financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Haldhar Developers Private Limited	U70102MH2007PTC176880	03.09.2024	345,685,479	345,685,479	Unsecured Financial Creditor	Nil	No	100	Nil	Nil	Nil	Nil	NA
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Manojkumar Babulal Agarwal
Interim Resolution Professional
For: - VGS Realty Construction Private Limited
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